



**NATIONAL LOK ADALAT**  
**RAJASTHAN HIGH COURT LEGAL SERVICES COMMITTEE**  
**JODHPUR**

**CAUSE - LIST FOR NATIONAL LOK ADALAT**

Second Saturday

14.05.2016

08 AM TO 10.30 AM

11.00 AM TO 01.00 P

**HELD AT MEDIATION CENTRE, RAJ.HIGH COURT JODHPUR**

**United India Ins.Co.Ltd: Matter :-**

S. No	TYPE OF CASE & No	TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
1	S.B.C.M.A. 988/2001	Ladu Ram Vishwajeet&ORS	Sunil Beniwal	Sanjeev Johri
2	S.B.C.M.A. 1204/2005	Suwa lal /Hari Singh	Jitendra Gehlot K.K.Bhati	Vishal Raj Mehta
3	S.B.C.M.A. 262/2012	Raju /Nana Lal & Ors	S.S.Shaktawat	Sanjeev Johri
4	S.B.C.M.A. 863/2012	Mukesh/Chandar Shekhar	S S Sisodia - P	T.R.S.Sodha

**Oriental Ins.Co.: & National Ins.Co Joint matter Matters**

5	S.B.C.M.A. 171/2003	Mahendra Kumar Ram Nivas & ors	B R Mehta	Sanjeev Johri
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**National Ins. Co : Matters**

6	S.B.C.M.A. 1546/2006	Mahendra Kumar /Amana Ram & Ors	K.L.Maheshwari	L.D.Kharti
7	S.B.C.M.A. 1673/2012 With S.B.C.M.A. 1031/2012	Kishore /N I Co. & Ors With National Ins.Co /Fateh Singh & Ors	P Nayak  Jagdish Vyas Rajesh Choudhary	Rajes Choudhary  Mahendra Trivedi P.Nsyak
8	S.B.C.M.A. 2297/2013,	SURESH V/S BHRAT LAL	P.NAYAK-P	T.R.S.SODHA-R

**The New India Assu. Co.Ltd. : Matters**

9	S.B.C.M.A187/2001	Mohan Bhatt/Ram Lal & ors	Sandeep Saruparia	Vishal Singhal
10	S.B.C.M.A 193/2001	Chain Singh / Rajendra Sharma	SandeepSaruparia	D R Mehta
11	C.M.A. 596/2001	SmtDesh Raj Kanwar/Budha Ram & ors	Rajesh Panwar	Rajesh Panwar
12	C.M.A. 532/2013	Babulal & Ors/Mahiram & ors	Ravi Panwar	Rishi Chouhan

**Other Ins. Co. Matters**

**FAYUCHARE Gen.InS.Co. / Bajaj Allianz Gen.Ins./ CHOLA MANDALAM GEN. INS.CO.**

13	C.M.A. 1462/2012	ValaRam Shambhoo Singh & Ors	Rajesh Panwar	Sachin Acharya
14	C.M.A. 279/2014 With C.M.A. 280/2014	Amer Chand /Sukhram & Ors With Laxman singh/Sukhram & Ors	K S Rathore	V.D.Vyas-R
15	C.M.A. 373/2015	Harendra Parihar Chand Khan & Ors	S K SANKHLA	Jagdish Vyas

**MACT CASES (non insurance)**

16	S.B.C.M.A. 955/2012	Liladhar Bhateri & Ors	Narpat Singh	Moti Singh
17	S.B.C.M.A. 1063/2012	Tek Chand /Smt. Dan Kumari & Ors	G.R.Goyal	Rakesh Matoria-R S.K.Dadich-R
18	S.B.C.M.A. 1683/2012	Smt.Rami Devi /Vijay Kumar	Muktesh Maheshwari	D.S.Thind

  
Full Time Secretary

Rajasthan High Court Legal Services Committee  
Jodhpur